

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) (Insolvency)No. 02 of 2021**

**Under section 61 of Insolvency & Bankruptcy Code)**

**(Arising out of Order dated 19.3.2020 in C.P.(IB) No.662/07/HDB/2019**

**passed by the Hon'ble National Company Law Tribunal, Hyderabad Bench**

**In the matter of:**

Pradeep Kumar Sekar .....Appellant

Survey No.183 Part, CF Area, Phase III,  
Industrial Development Park,  
Ghatkesar Mandal, APIIC-IALA Cherlapalli Municipality,  
Rangareddi, Telengana 5000051.

V.

Solar Semiconductor Energy System  
(India) Pvt. Ltd.

Represented by Mr.Murali Prasanth Nalam IRP  
Villa 67, Road No.3, Dollars Meadows,  
DRK College of Engineering,  
Bowrampet, Hyderabad 500043.

2. Orix Leasing and Financial Services India Limited  
Plot No.94, Marol Co-operative Industrial Estate,  
Andheri-Kurla Road, Andheri (East),  
Mumbai 400059.

.Respondents

Present:

For Appellant : Mr.Ramakrishnan Viraraghavan,  
Senior.Advocate  
Mr.Vijayaragavan SP, Advocate

Company Appeal (AT) (CH) (Insolvency)No. 02 of 2021

For Respondents 1 and 2 : Mr.Y.Suryanarayana, Advocate

**ORDER**  
**(VIRTUAL MODE)**

At request of the Learned Senior Counsel, Mr.Ramakrishnan Viraraghavan, appearing for the Appellant, the matter is adjourned to 01.04.2021.

***[Justice Venugopal M]***  
***Member (Judicial)***

***[ V.P.Singh]***  
***Member (Technical)***

**23.3.2021**

HR